

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:90
ANSWERED ON:28.11.2014
CEASEFIRE VIOLATIONS AT LOC
Mishra Shri Bhairon Prasad;Vichare Shri Rajan Baburao

Will the Minister of DEFENCE be pleased to state:

- (a) whether incidences of ceasefire violations and intrusions by Pakistan along the Line of Control (LoC) and International Border have increased during the recent times;
- (b) if so, the details thereof along with the total number of Indian soldiers and civilians killed / injured, losses of property, livestock and other defence establishment suffered and infiltrators / terrorists killed in such intrusions during the year 2013-14;
- (c) the details of compensation provided to the families of soldiers and civilians killed / injured during such ceasefire violations;
- (d) whether the Government has taken up the matter with Pakistan in this regard and if so, the details thereof; and
- (e) the steps being taken or proposed to be taken by the Government to check such violations, maintain peace and tranquillity at the borders and uphold the sanctity of LoC?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.90 FOR ANSWER ON 28.11.2014

(a) & (b): The details of Ceasefire Violations (CFVs) during 2013 and 2014 are as under:-

Year	Along the Line of Control (LC)	International Border (IB) under and International Border (IB) operational control of Border under operational control of Army Security Force (BSF)
2013	199	148
2014	150	395

(till 25th November) (till 17th November)

There have been no intrusions along the LC and IB.

Details of security forces personnel martyred / injured in cross-border firing and other tactical incidents and civilians killed / injured along the India-Pakistan border in Jammu & Kashmir during 2013 and 2014 are as under:-

	2013	2014
Number of security personnel martyred	12	05
Number of security personnel injured	32	33
Number of civilians killed	13	
Number of civilians injured	26	101

The number of infiltrators / terrorists killed along India-Pakistan border in J&K in the years 2013 and 2014 (till 31st October) is 38 and 36 respectively.

In 2014, 128 private structures / properties have suffered damage due to ceasefire violations. Assessment of loss of cattle has not been undertaken.

There has been no damage to any post / defences of Indian Army deployed along Actual Ground Position Line (AGPL), LC and IB sectors of J&K.

As per State Government of Jammu & Kashmir, ex-gratia relief at the rate of Rs.1.00 lakh each has been provided to the next of kin of

those who have lost their lives and to the injured persons at the rate of Rs.5,000/- each. Ex gratia relief in case of damage to immovable properties has also been provided by the State Government at the rate of 50% of the assessed loss subject to the prescribed ceiling of Rs.1.00 lakh.

(c) Compensation provided to the families of Army soldiers and Central Armed Police Forces (CAPF) personnel is as per Annexure-I and Annexure-II respectively.

(d) & (e): Appropriate retaliation to the ceasefire violations, as required, has been carried out by Indian Army / BSF. In addition, all violations of ceasefire are taken up with Pakistan military authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations of the two countries. BSF, too, holds talks at various levels with its counterpart viz. Pakistan Rangers.

Diplomatically, India has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LC) and abide by the ceasefire commitment of 2003 along the International Border and LC.

In the bilateral talks held on 27th May, 2014 during the visit of the Prime Minister of Pakistan to India for the swearing ceremony of the new Government, Prime Minister further emphasised the importance of maintaining peace and tranquillity at the International Border and upholding the sanctity of the Line of Control. Prime Minister underlined our concerns relating to terrorism and emphasised that Pakistan must abide by its commitment to prevent its territory and territory under its control from being used for terrorism against India.

While Government will continue to work for establishing peaceful, friendly and cooperative relations with Pakistan, and will remain committed to resolve all outstanding issues with Pakistan, including the issue of Jammu & Kashmir, through a peaceful bilateral dialogue, Government is firmly resolved to take all necessary steps to protect India's sovereignty and territorial integrity.